## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CA/106 & 107/CAA/2017

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NAME OF THE TRANSFEROR

: ASCENDAS INDIA PVT LTD

NAME OF THE TRANSFERRE

: ASCENDAS SERVICES INDIA PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

PAWAN JHABAKH

COWSEL FOR

FOR HARISHAWKAR MANI

THE PETITIONER

COMPANIES

**ORDER** 

Heard the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc